GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO. *527 TO BE ANSWERED ON 11.04.2017

REHABILITATION OF MANUAL SCAVENGERS

*527. DR. KIRIT P. SOLANKI: SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of manual scavengers identified along with the number of such persons rehabilitated during the last three years and the current year, State/UT-wise;
- (b) the budgetary allocation made and the expenditure incurred on rehabilitation of manual scavengers during the said period, State/UT-wise;
- (c) the action being taken by the Government to tackle the said problem including providing alternative employment and skill training to such persons;
- (d) the problems faced by the Government for elimination of the practice of manual scavenging; and
- (e) whether the Government has fixed any time frame to make India free from manual scavenging and if so, the details thereof and the steps taken so far in this regard?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWARCHAND GEHLOT)

(a) to (e) A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 527 for 11.04.2017 by Dr. Kirit P. Solanki and Shri Ram Mohan Naidu Kinjarapu regarding Rehabilitation of Manual Scavengers.

(a): The number of Manual scavengers identified during the past three years are 12,742. Out of which, 11,598 have been provided onetime cash assistance of Rs.40,000/- each. In addition, proposals for skill development training of 13,827 manual scavengers and their dependents and self employment projects for 658 beneficiaries have been sanctioned during this period. State-wise details of Manual scavengers identified by the States and Union Territories(UTs) and rehabilitation benefits provided under the "Self Employment Scheme for the Rehabilitation of Manual Scavengers" (SRMS) upto 31.03.2017 are given in the **Annexure-I.**

(b): The budget allocation under the "Self Employment Scheme for the Rehabilitation of Manual Scavengers" (SRMS) from 2014-15 to 2017-18 is as under:

(Rs. in Cr.)

Sl. No.	Financial Year	Budget Allocation
1	2014-15	448
2	2015-16	470.19
3	2016-17	10
4	2017-18	5

SRMS being a Central Sector Scheme no State-wise allocation of funds is made. The scheme is implemented through National Safai Karamcharis Finance & Development Corporation (NSKFDC). An expenditure of Rs.56.12 crores has been incurred during the above period for the rehabilitation of manual scavengers from the corpus available with the NSKFDC from the funds released under SRMS. The State-wise detail of expenditure incurred on the rehabilitation of identified Manual scavengers during the above period is at **Annexure-II.**

- (c): Section 5 of "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013" (MS Act, 2013) prohibits construction of insanitary latrines and engaging of Manual scavengers from the date of commencement of the Act i.e. 06.12.2013. The Act also provides for demolition/conversion of the existing insanitary latrines for which technical and financial assistance is provided by the Ministries of Urban Development and Drinking Water and Sanitation under Swachh Bharat Mission. For the rehabilitation of identified Manual scavengers and their dependents the Department of Social Justice & Empowerment is implementing SRMS which provides the following benefits:
- (i) Onetime cash assistance of Rs.40,000/- for one member of the identified Manual scavenger's family.
- (ii) Skill Development Training with stipend of Rs.3,000/- per month for the training period upto two years or less for the identified Manual scavenger/dependent family members.

- (iii) Loans for income generating activities with capital subsidy are provided to the identified Manual scavenger/dependent family members at concessional rate of interest of 5% per annum (4% for women) for projects upto Rs.25,000/- and at the rate of 6% per annum for projects above Rs.25,000/-.
- (d) and (e): As indicated in reply to (a) and (b) above, Manual scavenging is prohibited under MS Act, 2013 with effect from 06.12.2013. No person, local authority or any agency shall engage or employ, either directly or indirectly, a Manual scavenger from the above date and every person so engaged or employed shall stand discharged immediately from any obligation express or implied, to do Manual scavenging. Any contravention in this regard is punishable with imprisonment or fine or both as per the provisions of the MS Act, 2013.

Annexure-I

																	exure-I	
Annex	xure-I referred in repl	y to Part (a)	of Lok S	Sabha St	arred Q	uestion	No. 52'	7 for an	swer on	11.04.20	017 rega	rding I	Rehabili	tation o	f Manu	ial Scav	engers	
	State					_	-	rovided rehabilitation benefits under Self Employment Scheme for the ngers during the last three years and current year										
		No. Of	Onetime cash assistance provided											ts				
		Manaul		@Rs. 40,000/- (Number of beneficiaries) sanctioned											(Number of			
S.no.		Scavengers reported on MS Website*	per be	neficiary of be	neficiar	`	umber							bei	neficiari	es)		
			upto	2015-	2016-	2017-	Total	upto	2015-	2016-	2017-	Total	upto	2015-	2016-	2017-	Total	
			2014-	2016	2017	2018		2014-	2016	2017	2018		2014-	2016	2017	2018		
			2015					2015					2015					
1	Andhra Pradesh	78	45	0	8	0	53	0	0	0		0	0	0	0	0	0	
2	Assam	191	0	0	0	0	0	0	0	110	110	110	0	0	0	0	0	
3	Bihar	137	0	131	0	0	131	0	91	0	0	91	0	0	0	0	0	
4	Chhattisgarh	3	3	0	0	0	3	0	0	0	0	0	0	0	0	0	0	
5	Karnataka	726	143	79	17	0	239	0	0	223	0	223	0	190	0		190	
6	Madhya Pradesh	36	0	36	0	0	36	0	100	0		100	0	0	0	0	0	
7	Odisha	237	0	174	47	0	221	0	56	12	0	68	0	83	0	0	83	
8	Punjab	91	0	87	0	0	87	0	100	246	0	346	0	21	14		35	
9	Rajasthan	322	0	194	113	0	307	0	98	0	0	98	0	0	0	0	0	
10	Tamilnadu	363	0	170	120	0	290	0	250	0	0	250	0	0	0	0	0	
11	Uttar Pradesh	10317	1118	###	###	0	####	0	1480	10848	0	####	0	0	182		182	
12	Uttarakhand	137	0	134	1	0	135	0	116	0	0	116	0	71	0	0	71	
13	West Bengal	104	95	0	0	0	95	97	0	0	0	97	97	0	0	0	97	
Total 12742 1404 ### ### 0 #### 97 2291 11439 0 #### 97 365 196 0 6										658								

Annexure-II

Annexure-II referred in reply to Part (b) of Lok Sabha Starred Question No. 527 for answer on 11.04.2017 regarding Rehabilitation of Manual Scavengers

]	Rs. In Lakl	ns	
	State	Expen	diture i	ncurred	under	Self Employ	ment So		or the Re		tion of M	anual Se	cavengers	s during the	e last thre	e years
S.no.		Onetime cash assistance provided @Rs. 40,000/- per beneficiary (Rs. In lakhs)					Ехро		e on Trai Rs. In lal		Stipend	Subsidy for Self Employment Projects (Rs. In lakhs)				
		upto 2014- 2015	2015- 2016	2016- 2017	2017- 2018	Total	upto 2014- 2015	2015- 2016	2016- 2017	2017- 2018	Total	upto 2014- 2015	2015- 2016	2016- 2017	2017- 2018	Total
1	Andhra Pradesh	18	0.0	3.2	0.0	21.2	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0
2	Assam	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0
3	Bihar	0.0	52.4	0.0	0.0	52.4	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0
4	Chhattisgarh	1.2	0.0	0.0	0.0	1.2	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0
5	Karnataka	57	31.6	6.8	0.0	95.6	0.0	0.0	5.8	0.0	5.8	0.0	148.6	0.0	0.0	148.6
6	Madhya Pradesh	0.0	14.4	0.0	0.0	14.4	0.0	1.26	0.0	0.0	1.260	0.0	0.0	0.0	0.0	0.0
7	Odisha	0.0	69.6	18.8	0.0	88.4	0.0	7.81	1.1	0.0	8.890	0.0	38.3	0.0	0.0	38.3
8	Punjab	0.0	34.8	0.0	0.0	34.8	0.0	3.18	6.2	0.0	9.335	0.0	13.4	4.3	0.0	17.7
9	Rajasthan	0.0	77.6	45.2	0.0	122.8	0.0	3.18	2.6	0.0	5.725	0.0	0.0	0.0	0.0	0.0
10	Tamilnadu	0.0	68	48	0.0	116.0	0.0	1.68	31.2	0.0	32.833	0.0	0.0	0.0	0.0	0.0
11	Uttar Pradesh	447	3049	504	0.0	4000.4	0.0	27.00	406.75	0.0	433.750	0.0	0.0	158.6	0.0	158.6
12	Uttarakhand	0.0	53.6	0.4	0.0	54.0	0.0	5.68	2.54	0.0	8.215	0.0	38.7	0.0	0.0	38.7
13	West Bengal	38	0.0	0.0	0.0	38.0	12.16	5.47	0.0	0.0	17.630	48.50	0.0	0.0	0.0	48.5
	Total	562	3451	626.8	0.0	4639.20	12.16	55.24	455.99	0.0	523.388	48.50	238.92	162.90	0.0	450.3